

### Anarpur Sub-Division in Tripura

**1123. Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that the whole area of Anarpur sub-division, Tripura, was reserved for the tribal people only;

(b) if so, how it is that Government are making Forest Reserve in covering the vast forest areas in this sub-division; and

(c) what immediate and effective steps are being taken to provide an alternate occupation to the tribal Jhumias who are prevented to cut jungles for Jhum cultivation at present?

**The Minister of Food and Agriculture (Shri S. K. Patil):** (a) Yes. barring the portion already settled in favour of non-tribals.

(b) In the interests of preventing soil erosion and floods, a good forest cover is necessary. The area brought under Reserved Forests in Anarpur is only 28 per cent of the total which is reasonable considering that the national policy is to place 60 per cent of the total hill area under Reserved Forests.

(c) 2370 Jhumia families have been rehabilitated on land and given monetary grants for purchase of bullocks, agricultural implements, seeds, etc. Five Jhumia Colonies have also been established.

### State Transport in Tripura

**1124. Shri Dasaratha Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any scheme for the introduction of State Transport in Tripura;

(b) if so, the nature of the scheme; and

(c) when this scheme is expected to be put into operation?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) The Tripura Administration propose to set up a Road Transport Corporation, which will provide passenger as well as goods services in certain selected areas of the Territory. It is intended to purchase 30 buses and 30 trucks, construct a well-equipped workshop, provide godown for the storage of goods and construct shelters, with modern amenities, for passengers at important bus stations. The scheme received from the Administration in this behalf is under examination.

(c) As the proposed Corporation will have to acquire vehicles and recruit the necessary staff for operating the services, after the scheme has been approved by the Government of India, it is not possible to indicate when the scheme will come into operation.

### Gaon Panchayats in Tripura

**1125. Shri Dasaratha Deb:** Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) the total number of secretaries appointed for the Gaon Panchayats in Tripura;

(b) the ratio of Scheduled Caste and Scheduled Tribe boys and girls among them;

(c) whether this ratio has been fixed in proportion to existing number of Scheduled Caste and Scheduled Tribe population of Tripura; and

(d) if not, whether this ratio would be changed in favour of the Scheduled Tribes and Scheduled Caste people?

**The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy):** (a) 76.

(b) Scheduled Caste 4 per centum  
Scheduled Tribe 16 per centum

(c) and (d). The appointments are made in accordance with Recruitment Rules which provide for reservation of posts for Scheduled Castes and Scheduled Tribes. Recruitment is in progress and attempts are being made to achieve the reserved quota from amongst available qualified candidates.

#### Expansion of Railways in Jodhpur Division

1126. Dr. L. M. Singhvi: Will the Minister of Railways be pleased to state:

(a) the criteria for expansion of railways in different parts of the country;

(b) the extent of expansion of Railways in Jodhpur Division since 1957; and

(c) why Railway link up of Bilara with Sojat and that of Sojat Road with Sojat City is not being brought into existence?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) The expansion of railways in different parts of the country is considered on merits keeping in view the needs of specific industrial projects, expansion of port facilities, exploitation and utilization of mineral and natural resources, strategic considerations and other operational necessities.

(b) Information about construction of railway lines is not compiled State-wise, Division-wise or District-wise but Railway-wise. The information asked for is not available.

(c) The proposal is not included in the railway's programme for construction of new lines during the Third Five Year Plan.

#### कोटा स्टेशन पर नाले का निर्माण

११२७. श्री बैरवा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) कोटा स्टेशन पर श्री रामचन्द्र जी के मन्दिर के सामने वाला नाला क्यों नहीं बनाया जा रहा है ; और

(ख) क्या सरकार का ध्यान इस ओर आकर्षित हुआ है कि इस नाले को नहीं बनाने से जनता की अमूल्य सम्पत्ति की हानि हो रही है और सम्पूर्ण स्टेशन पर गन्दगी रहती है ?

रेलवे मन्त्रालय में उपमन्त्री (श्री शाहनवाज खां) : (क) एक नाला वहां पहले से है ।

(ख) रेल-सम्पत्ति की हानि के बारे में कोई सूचना नहीं मिली है । नाला स्टेशन से बहुत नजदीक नहीं है, इसलिए स्टेशन की सीमा में इसका कोई प्रभाव नहीं पड़ता ।

#### Ayurvedic Colleges

1128. Shri A. T. Sarma: Will the Minister of Health be pleased to state:

(a) the names of the Government Ayurvedic Colleges that have been converted into Allopathic Colleges during the last 5 years;

(b) the names of the Government Ayurvedic Colleges that have been abolished during the last 5 years; and

(c) the names of the Ayurvedic Colleges that have been started during the last 5 years?

**The Minister of Health (Dr. Sushila Nayar):** (a) to (c). The information is being collected and a reply will be laid on the table of the Sabha.

#### Telephones in Manipur

1129. Shri Rishang Keishing: Will the Minister of Transport and Communications be pleased to state:

(a) the number of telephones subscribed by the Government and the public in Manipur at present;